

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CA No.65/2017
IN
CP No.40/ND/2015
RT CP No.38/2016
(Decided matter)**

In the matter of:

Sunil Maheshwari & Ors.

....Petitioners.

Versus

M/s Rai Bahadur Kishore Chand & Sons Pvt.Ltd. & Ors.Respondents.

Present: Mr.Varun Dev Mishra, Advocate for petitioner.
Mr.Aman Bahri, Advocate with Ms.Aastha Ray,
Advocate for respondents No.2 to 4.

The Hon'ble Member (Judicial) is on leave, hence the
matter is adjourned to 28.09.2017.

Sd/-
Court Officer

September 14, 2017.
Ashwani